- (b) if so, the details of such complaints received during the last one year; and
- (c) the action taken by Government thereon and the report of Interpol thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) No specific information is maintained centrally by the National Crime Records Bureau (NCRB) in this regard. However, as per data furnished by NCRB, a total number of 5466 cases were reported under human trafficking during the year 2014.

- (c) The Government of India has taken various steps to combat human trafficking and has adopted a multi-pronged approach alongwith concerned Ministries and stakeholders, as detailed below:
  - (i) Enactment of Criminal Law (Amendment) Act, 2013, wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A of IPC which provide for comprehensive measures to counter the menace of Human Trafficking.
  - (ii) Establishment of Anti Human Trafficking Units (AHTUs) in 225 districts of the country.
  - (iii) Issued comprehensive Advisories on Human Trafficking (available at http://stophumantrafficking-mha.nic.in/forms/Sublink1.aspx?lid=92).
  - (iv) Organized periodic meetings with Nodal officers of AHTUs and concerned Ministries to review the efforts taken to combat Human Trafficking.
  - (v) The Ministry of Women and Child Development has a comprehensive Scheme 'Ujjawala' for Prevention of Trafficking and Rescue, Rehabilitation, Re-integration and Repatriation of Victims of Trafficking.

## Low priority to Odisha in deployment of CAPF

2619. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise number of battalions of Central Armed Police Forces (CAPF) deployed in Maoist affected States;
- (b) the reasons, if any, for giving low priority to the State of Odisha in such deployments; and
- (c) the reasons, if any, for not treating the Maoist problem as a national issue, as the Maoist movement is not State-specific?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Presently, 110

Battalion/694 coys of Central Armed Police Forces (CAPFs) are deployed in 10 Left Wing Extremism (LWE) affected States *viz*, Andhra Pradesh (16) Coys, Bihar (57) Coys, Chhattisgarh (259) Coys, Jharkhand (144) Coys, Madhya Pradesh (08) Coys, Maharashtra (34) Coys, Odisha (102) Coys, Telangana (12) Coys, Uttar Pradesh (06) Coys and West Bengal (57) Coys for anti-LWE operation/Internal Security/Counter Insurgency duties. Presently is given to all States equally Deployment of CAPFs is a dynamic process and keeps on changing from time to time depending upon the requirements projected by the State as well as demands of other LWE affected States, availability of force and security situation in the particular State.

(c) The Central Government has been pursuing National Police and Action Plan to address LWE. This envisages an integrated approach to deal with the problem of LWE in the areas of security, development, enforcing rights and entitlements of local communities and public perception management.

## Proposal for immigration check post at Gopalpur and Dhamara

2620. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government of Odisha has submitted proposals for creation of immigration check posts at Gopalpur port and Dhamara port on the Bay of Bengal;
- (b) the action taken by the Ministry to declare the above ports as immigration points for the purpose of embarkation and disembarkation; and
  - (c) the reasons for delay in considering these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) There is no official proposal from Odisha Government for declaring Gopalpur and Dhamara Posts as Immigration Check Post (ICP).

## NCRB data on accidental deaths and suicides in India

- 2621. DR. K.P. RAMALINGAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that according to the released National Crime Records Bureau's accidental deaths and suicides in India, shows that the number of suicides, which has declined since 2011 increased marginally to 1.3 lakh in 2014; and
- (b) whether it is also a fact that the Southern States including Kerala and Tamil Nadu have twice the national suicide rate as apportion of their populations, if so, the details thereof?